

Annexure-7  
Name of the Corporate Debtor: Shree Ganesh Jewellery House (I) Limited; Date of Commencement of Liquidation: 17.10.2022; List of Stakeholders as on: 02.12.2022  
List of Other Stakeholders, if any (other than financial creditors and operational creditors) (Amount in ₹)

Sl No	Name of stakeholder	Category of stakeholders (preference shareholders /equity shareholders / partners/ others)	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	LIC of India	Equity Shareholder	04-10-2018	11,69,41,019.00	11,69,41,019.00	Equity Shares	0	NA	0	0.21%	0	0	-	0	The Claim amount is towards Equity Shares bought by LIC of India filed in Form G with the undersigned and has been verified on the basis of Transaction Sheet provided by the respective Stakeholder.
		<b>Total</b>		<b>11,69,41,019.00</b>	<b>11,69,41,019.00</b>					<b>0.21%</b>					

  
**ANUP KUMAR SINGH**  
LIQUIDATOR  
IP Registration No. - IBB/PA-001/IP-P00153/  
2017-2018/10322

